

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s).12830/2023

(Arising out of impugned final judgment and order dated 14-02-2023 in A482 No. 1743/2021 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

MOHD ABDUL KHALIQ

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.170346/2023-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.170350/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 28-11-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Shoeb Alam, Adv.
Mr. Aditya Samaddar , AOR

For Respondent(s) Mr. Ardhendumauli Kumar Prasad, Ld. AAG
Mr. Rohit K. Singh, AOR
Mr. Ajay Kumar Gupta, Adv.
Ms. Ananya Sahu, Adv.
Mr. Vijay Kumar, Adv.
Ms. Tania Sharma, Adv.
Mr. Prakhar Srivastav, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 04.12.2023.

(VIJAY KUMAR)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)